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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.96/ BB/2017	-	To file affidavit	252(3)	Gade Capital Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P.J.M. CHARI PCS 94482 86124	Applicant	

PCS for respondent is present. Already he as filed affidavit as directed by the Tribunal. In this matter, notice was not sent to ROC. Issue notice to ROC. Registry to prepare notice and the petitioner to collect notice from the Registry and serve on the ROC, Karnataka, at Bangalore.

List it on 11.10.2017.


MEMBER (J)